

Bill stands referred to the Ministry related Parliamentary Standing Committee.

- vii) Revival of Sick Units: A special Tripartite Committee and six Industrial Tripartite Committees constituted by Ministry of Labour are involved in examination/discussion on industrial sickness, restructuring etc.

The remaining demands are the advanced stages of consideration. However, it is not possible to specify the exact time by which the remaining demands are likely to be fulfilled.

### Foreign Investment

8471. SHRI P.C. CHACKO. Will the Minister of COMMERCE be pleased to state:

(a) whether some high-powered business delegations led by some Chief Ministers of some States have visited United Kingdom recently;

(b) if so, the details thereof with its objectives;

(c) whether the concerned States have seen wider scope of foreign and NRI investments in their respective States with this visit;

(d) whether the Government propose to ask Kerala Government to send similar high-powered business delegation in the near future; and

(e) if so, the details thereof and if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c). The Chief Minister of Uttar Pradesh accompanied by senior official and industrialists visited United Kingdom from 25th April to 29th April 1995, with the objective of promoting foreign investment in the State. It is, however, too early for the results to be evident.

(d) and (e). The Government of Kerala propose to send in June 1995, a 19 member delegation to U.K. led by the Minister for Industries and Municipalities.

### Trade Agreement with Italy

8472. SHRI D. VENKATESWARA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Italy have agreed to give

first priority for investment in India;

(b) whether Italy has also requested to the Government that festivals of India made be organised in Italy during 1995;

(c) the details of agreements signed between India and Italy;

(d) the total investment likely to be invested in the country during 1995 by Italy; and

(e) the details of sectors on which this investment will be invested?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Both the Italian Government and industry attach high priority to investments in India.

(b) A proposal to hold the Festival India in Italy in 1996 has been received.

(c) No bilateral agreement has been signed between Italy and India in 1995.

(d) and (e). As Italian investment in India is intended to be in the private sector, it is not possible to estimate its quantum. However, some potential sectors for such investment have been identified as energy, petro-chemicals, transport, metallurgy, telecommunications, electronics, industrial automation, stone processing, hydrocarbons, food processing, mining, leather & leather goods.

### Super Star Trading Houses

8473. SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have decided to allow the new category of Super Star Trading Houses to retain 10% of their foreign exchange;

(b) if so, the details thereof; and

(c) the main reasons to create a new category for such houses?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c) In accordance with Export and Import Policy (as amended upto 30th April, 1995) Super Star Trading Houses are entitled to get upto 11% in FOB terms and 16% in NFE terms of their